

W.P (S)

FILING NUMBER: 2852/2020

Rajeshwar Ray

: Petitioner

Vs

The State of Jharkhand and Ors

: Respondents

BENCH : S.J

CFS:

PETITION : 250

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Fresh copy or true copy of Annexure-3, 4, and 6 may be given.

Ranjeet Kumar Pankaj
19/06/2020.